

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,(CZ)

Bhopal(MP)

OA No. 139 OF 2023

IN THE MATTER OF

: Krishnarani Agrawal -----

APPLICANT

v/s

Town & country Planning Deptt. and others ----- Respondents

INDEX

Sr No.	Particular	Page
1	Affidavit	1
2	Objection to the Joint Committee Report	2-3
3	Annexure	4-14
4	Google location Green Belt/ Industrial Area	15
5	Prayer	16



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (CZ), BHOPAL, (MP)

IN THE MATTER OF ORIGINAL APPLICATION NO. : OA/139/2023

KRISHNA RANI AGRAWAL ----- **APPLICANT**

VERSUS

Town & Country Planning & Others ----- **RESPONDENTS**

AFFIDAVIT

I, **Krishna Rani Agrawal W/o R.S. Agrawal, Age 73 Years, address:- 24, Prakash Nagar, Bijli Colony, Govindpura, Bhopal, (M.P.)** do hereby solemnly affirm and state on oath as under:-

1. That, I am the original applicant in the instant matter and fully conversant with the facts of this case and hence competent to swear on this affidavit.
2. That, the contents of the accompanying application/objections, which are true and correct.



Kri
DEPONENT

VERIFICATION

I, **Krishna Rani Agrawal** the above- named Deponent do hereby verify that the contents of Paras 1 to 2 made in this affidavit are true to the best of my knowledge and belief.

Verified and signed this on 11th Day of January, 2024 at Bhopal.

IDENTIFIED BY ME
 NAME... *Anmit Agrawal*
 ADDRESS... *Property E.C.O. 2-B, Curimat, Curimat, Bhopal*
 SIGNATURE... *Anmit*

SWORN BEFORE ME BY WITHIN NAMED
[Signature]
UMAPATI SHUKLA
 NOTARY-ADVOCATE
 BHOPAL (M.P.)

Kri
DEPONENT

11 JAN 2024

**Before THE HON'BLE NATIONAL GREEN TRIBUNAL,(CZ)
Bhopal (MP)**

in OA No. 139 of 2023 IN THE MATTER OF:

Krishnarani Agrawal -----

Applicant

v/s

Town & Country Planning Deptt.,

MP Govt. and others -----

Respondents

**OBJECTIONS TO THE REPORT of Joint Committee ,Nodal agency- MPPCB Bhopal by
Original Applicant**

To, The Honorable National Green Tribunal

Most Respectfully Showeth,

1. That the Current application is being filed by the Original applicant for bringing the deficiencies in the report of Joint committee, nodal agency MPPCB,Bhopal Office.

point no.5 in ATR & Factual Report

2. That the Construction of an **S.T. Septic Tank** on the designated location, Approved T & CP Map dated 1.06.1993 clearly show Location of **S.T. Septic Tank** on the South face of plot no.11,Prakash Nagar in accordance with the Town & Country Planning approved Map. The attached request letter, duly acknowledged by the **President of PRAKASH GRISH NIRMAN SAHKARI SANTHA MARYADIT**, serves as evidence **Annexure-1**.

point no.5 in ATR & Factual Report

3. That the Construction of an **S.T. Septic Tank** on the designated location, (Approved T & CP Map dated 1.06.1993) also mention in Registry of plot no.11,Prakash Nagar Four Boundaries in Property Registration paper Executed at Sub Registrar Office Bhopal Date 15.03.2012 show South face of Plot 11 is Green Land & S.T. Septic Tank , serves as evidence **Annexure -2 To 6.**

point no.6 in ATR & Factual Report

4. That the report doesn't disclose about fresh water Borewell IN PRAKASH NAGAR SOCEITY , **point no.10 in ATR & Factual Report** I would like to say that there is an Main source of water from a **fresh water borewell in the Public Park towards the North-East side**, which supplies Drinking water to some houses. **Annexure-7.**

point no.10 in ATR & Factual Report

5. That the **PRAKASH GRIH NIRMAN SAHKARI SANSTHA** representative, Mr. **RAVI VERMA**, has provided a statement to the Government Authority (MP Police-ACP HABIBGANJ), confirming that the South and East facing area of Plot 11 is reserved exclusively for the **Green Belt**, and **no permission has been granted for any construction.** **Annexure-8.**

point no.10 in ATR & Factual Report

6. That the report doesn't disclose the cutting of tress for the illegal construction The report falsely claims that **no tree cutting was observed in the green belt area.** **point no.10 in ATR & Factual Report** Contrary to this statement, I would like to draw attention to photographic evidence dated **5th June 2022,clearly showing tree cutting and the initiation of illegal construction.** **Annexure- 9 To 10.**

point no.10 in ATR & Factual Report

7. That the **Cutting of trees may not be directly visible due to the ongoing unauthorized & illegal construction on Green Belt (approve Map of Town & country planning Deptt., Bhopal dated 1.06.1993 Sr No.3515-3516** **Annexure - 11**

Annexure-1

श्रीमान, अध्यक्ष

प्रकाश गृह निर्माण सहकारी समिति मर्यादित,

वार्ड क्रमांक -70 ,गोविंदपुरा, भोपाल,

विषय : वार्ड क्र. -70 कि प्रकाश नगर कॉलोनी के सीवरेज चेंबर से खुले क्षेत्र में गंदगी और सीवरेज के बहाव बाबत

महोदय, विषयांतर्गत अनुरोध है कि वार्ड क्र.-70(पंजाबी बाग) की प्रकाश नगर (बिजली कॉलोनी) का सीवरेज टूटने की अवस्था में है तथा वहां से खुले में शौच एवं गंदगी सड़क/PLOT/PARK पर बह रही है जिसके कारण भोपाल के स्वच्छ एवं ओडीएफ प्लस(ODF+) की रैंकिंग में गिरावट आ सकती है

प्रकाश गृह निर्माण सहकारी संस्था से हम सभी रह वासियों का अनुरोध है कि Plot क्रमांक 11-12 के समीप संस्था {Colony} की खुली भूमि जोकि सेप्टिक टैंक के लिए आरक्षित है (संलग्न: टाउन एंड कंटी प्लानिंग का APPROVE नक्शा) वहां पर एक नया सेप्टिक टैंक बनाया जाए एवं Sewerage चेंबर की निकासी को पूर्व दिशा में स्थित नाले से जोड़ा जाए ताकि सीवरेज का का समुचित बहाव हो सके एवं गंदगी हट सके.

तमस्त रहवासीगण प्रकाश नगर (बिजली कॉलोनी) ,भोपाल

20007 7
Rajeev Agrawal
Plot No. 29
K.R. Sanyal
Plot No. 24
Rajesh
Plot No. 22
Rajesh
Plot No. 28
Rajesh
Plot No. 29
Rajesh
Plot No. 25
K.R. Sanyal
Plot No. 43
Rajesh
Plot No. 17
Rajesh
Plot No. 19
Rajesh
Plot No. 20
Rajesh
Plot No. 12
Rajesh
Plot No. 28
Rajesh
Plot No. 20

सर्विल योड से जी खाला करुमा शाह

(M.S.ATRE)

Annexure-2



मध्य प्रदेश MADHYA PRADESH

BN 943012



Septic Tank

8/18437
रसीद दस्तावेज वगैरह

दफ्तर मुकाम

किस को दी गई	दस्तावेज की तफसील, तारीख व कीमत या दस्तखत की तारीख या किस्म जो मुहरबंद लिफाफा लिया गया हो जिसके बाबत फीस दाखिल हुई हो उसके ऊपर लिखी हुई इबारत	तादाव फीस (अगर हो तो) दाखल शुदा	रजिस्ट्री के ओहदेदार के छोटे दस्तखत
1			
2			
	जसवन्त सिंह मकान	200	

18437
8/-
200/-

30 AUG 2022

JASWANT SINGH

30 AUG 2022

Annexure-3

4471-4480 / 13/3/12
 100x1=100 [7777823-
 20x1=20 [08AA 999796]
 10x8=80 [79AAB51587-594]
 = 200

10500-516 तक / 13/2/12
 15000x10=150000 [7758847-854] [841417-418]
 5000x1=5000 [D904327]
 1000x2=2000 [H 438677-678]
 500x1=500 [L 47947]
 100x3=300 [U85330] [U829470-471]
 = 158000

श्री चेतनारायण सिंह आणी विश्वनाथ सिंह
 14 चौदबड़ भोपाल

श्री महेन्द्र सिंह पंवार आणी जाहर सिंह
 11 गोविन्दपुरा भोपाल

॥ श्री ॥ SV-1 माधुली अमृतपाल

SV-2 सत्य प्रकाश अमृतपाल

!! विक्रय पत्र !!

विक्रय पत्र मालयति राशि रूपये 22,50,000.00

स्टाम्प इश्यूटी :

शासकीय मुद्रांक शुल्क	रूपये	:	1,12,500.00
नगर निगम मुद्रांक शुल्क	रूपये	:	22,500.00
जनपद पंचायत मुद्रांक शुल्क	रूपये	:	22,500.00
उपकर मुद्रांक शुल्क	रूपये	:	464.00
अतिरिक्त मुद्रांक शुल्क	रूपये	:	36.00
कुल योग	रूपये	:	1,58,000.00

नाम/विक्रेता : श्री चेतनारायण सिंह आयु लगभग 40 वर्ष आत्मज श्री विश्वनाथ सिंह निवासी- मकान नम्बर 14, चौदबड़, तहसील हुजूर जिला भोपाल।

नाम/क्रेता : श्री महेन्द्र सिंह पंवार आयु लगभग 36 वर्ष आत्मज श्री जाहर सिंह पंवार निवासी-11, प्रकाश नगर प्रायवेट बिजली कालोनी, गोविन्दपुरा, भोपाल।

2.....

Annexure-4

15 Mar 2012

/ 2 /

विक्रय की जा रही संपत्ति का विवरण :

एक डुप्लेक्स भवन जो कि भूखण्ड क्रमांक 11, के दक्षिणी अर्धभाग पर निर्मित होकर, प्रकाश गृह निर्माण सहकारी संस्था मर्यादित भोपाल विकसित बिर्जली नगर, गोविन्दपुरा तहसील हुजूर जिला भोपाल में स्थित हैं, जिसके भूखण्ड का कुल क्षेत्रफल 1200 वर्गफिट (111.52 वर्गमीटर) हैं, जिसमें से भूतल पर 915 वर्गफिट (85.03 वर्गमीटर) निर्मित हैं व शेष भाग खुला हैं व प्रथमतल पर 915 वर्गफिट (85.03 वर्गमीटर) निर्मित हैं, जो संपूर्ण भवन भूखण्ड-सहित मय छत के इस दस्तावेज के माध्यम से विक्रय किया जा रहा हैं व उपरोक्त संपत्ति जिस क्षेत्र में स्थित है उसका नगर निगम वार्ड क्रमांक 65, जनपद पंचायत फन्दा, तहसील हुजूर, जिला भोपाल है जिसे संलग्न मानचित्र में लाल रंग की रेखाओं से घेरकर दर्शाया गया है जो इस दस्तावेज का अंश है व जिसकी चतुर्थ शीमायें निम्नानुसार हैं :-

पूरब में : खुली भूमि व सड़क।

पश्चिम में : भूखण्ड क्रमांक 10

उत्तर में : भूखण्ड क्रमांक 11 का आधा उत्तरी भाग।

दक्षिण में : Green Belt खुली भूमि व सैपिटक टैंक।

उक्त संपत्ति के अलावा इस दस्तावेज द्वारा किसी अन्य संपत्ति का अंतरण नहीं किया जा रहा है।


3.....

Annexure-7



Latitude: 23.257757
 Longitude: 77.44445
 Elevation: 528.28±1 m
 Accuracy: 6.8 m
 Time: 01-10-2024 13:56
 Note: Borewell prakash nagar

Approved by Nirman

 Madhya Pradesh Madhya Kshetra Vidyut Vitran Company Ltd. bhopal : Energy Bill GST No. 23AADCM6799G2Z4 CIN No. U40109MP2002SGC015119 (Wholly Owned by Govt. of M.P.) NISHTHA PARISHAR GOVINDPURA BHOPAL Call Centre No.-1912 https://portal.mpcv.in/									
IVRS	N2443006613			Location Code	2304403 - [URBAN]		Old Service Number	IU28-8-1597715111	
Division Name	Bhopal City East			Tariff Class	LV1 [LV1.2]		Month	JAN-2024	
Service Number	IDG28 - 8 - 2443006613			Bill Number	JAN24N00002332		Bill Date	03-Jan-2024	
Mr. / Ms.	SECRETRY PRAKASH GRAH NIRMAN			Units consumed	372		Bill Demand	3144.60	
Address	SEHKARI SANSTHA MARYADIT PVT.-, BIJI NAGAR COLONY GOVINDPURA.,			Total Bill Amount On Due Date (In Rs.)	3110.00		Bill Payment last Date		
Employee Number		Mobile Number	98****908		Via Cheque	Via Cash			
Pole Number		Phase Given	THREE		10-Jan-2024	12-Jan-2024			
Meter Serial No	MIGGENUS3077539-1597715111			Load Sanctioned	3.725 KW		Save Electricity		
Current Read Date	02-Jan-2024			Contract Demand	0.0 KW				
Reading Type	NORMAL			Maximum Demand	0				
Aadhaar Available?				B.P.L. Number					
Feeder Code	2030201010301 BN			D.T.R. Code	3044030704 private				
Current Reading	Previous Reading	M.F.	P.F.	Meter Consumption	Assessed Units	Total Units	GMC Units	Billed Units	
49706.00	49334.00	1	0	372.00	0.00	372.00	0.00	372.00	
Distribution Center	Industrial Gate					Amount Details		Rs / Paise	
Contact number For Logging Complaint	Industrial Gate					Energy	Energy Charges	2217.60	
Mr./Ms.	SANJAY BARAMASE			Assistant Engineer			FPPAS Charges	0.00	
Phone No.	1912						Fixed Charge	675.00	
Complaint not resolved within 7 days						Govt.	Electricity Duty	252.00	
Mr./Ms.	EE_BHOPAL_CITY_EAST			EE			Metering Charges	0.00	
Phone No.	07552551222					Other Charges	ASD Instalment	0.00	
Meter reader	Parvat Singh Rathore						Welding/ PF Surcharge/Incentive	0.00	
Supply Hours (Average Daily Supply Given)	Non beneficiary						Penal Charges	0.00	
Purpose	Domestic light and fan			Security Amount Deposited 5919.00		Govt. Subsidy	Other Charges	0.00	
Bill Basis	Actual Bill			Security Amount Pending 0.00			Current Month Bill	3144.60	
Last Payment Detail									
Bill Month	Amount Paid	CAC Number		Punch Date	Payment Date		M.P.Govt.Subsidy Amount	0.00	
DEC-2023	2952	2023127475693642		07-Dec-2023	07-Dec-2023		Sub Total	3144.60	
0									
Consumption Details Of Previous Months									
Reading Month	Reading Date	Reading		Units Consumed		Other Rebates	Interest On Security Deposit (-)	35.02	
DEC-2023	31-12-2023	372		372			CCB Adjustment	0.00	
0									
0.00									
0.00									
0.00									
0.00									
0.00									

Annexure-8

कथन

दिनांक- 13/01/2023

कार्यालय सहायक पुलिस आयुक्त हबीबगंज नगरीय पुलिस, जिला भोपाल

श्री रवि वर्मा पिता स्व. श्री आर पी वर्मा उम्र 71 वर्ष नि. म.न 46 प्रकाश गृह निर्माण सहकारी संस्था मर्यादित बिजली कालौनी भोपाल मो.नं 9685168687

ने अपने कथन पर बताया कि मैं एम.बी.ई.बी से रिटायर्ड शासकीय कर्मचारी हूँ तथा प्रकाश गृह निर्माण सहकारी संस्था मर्यादित बिजली कालौनी का उपाध्यक्ष हूँ। सोसायटी के प्लॉट के 11 के पास में भूमि शासकीय सोसायटी की जमीन है जो शासन के द्वारा खुली भूमि के रूप सोसायटी को दी गई है उसका हिस्सा है वर्तमान में उस स्थान पर किसी भी प्रकार के निर्माण की अनुमति संस्था द्वारा नहीं दी गई है। मैं कालौनी में जबसे निवास कर रहा हूँ तब से उस भूमि को ग्रीन बेल्ट के रूप में ही देखा है। वर्तमान में कालौनी के अन्दर की ओर प्लॉट नंबर 12 की बाउंड्री पर टीन की चादर लगी हुई है बाकी जगह में पेड़ पौधे अभी मौजूद हैं। वहाँ पर पूजा स्थल है या नहीं मेरी जानकारी में नहीं है। यही मेरा कथन है जो बोला वहीं टाईप किया है पढ़कर देखा सही हस्ताक्षर करता हूँ।

Navin
RAVI VERMA
13/1/23

13/1

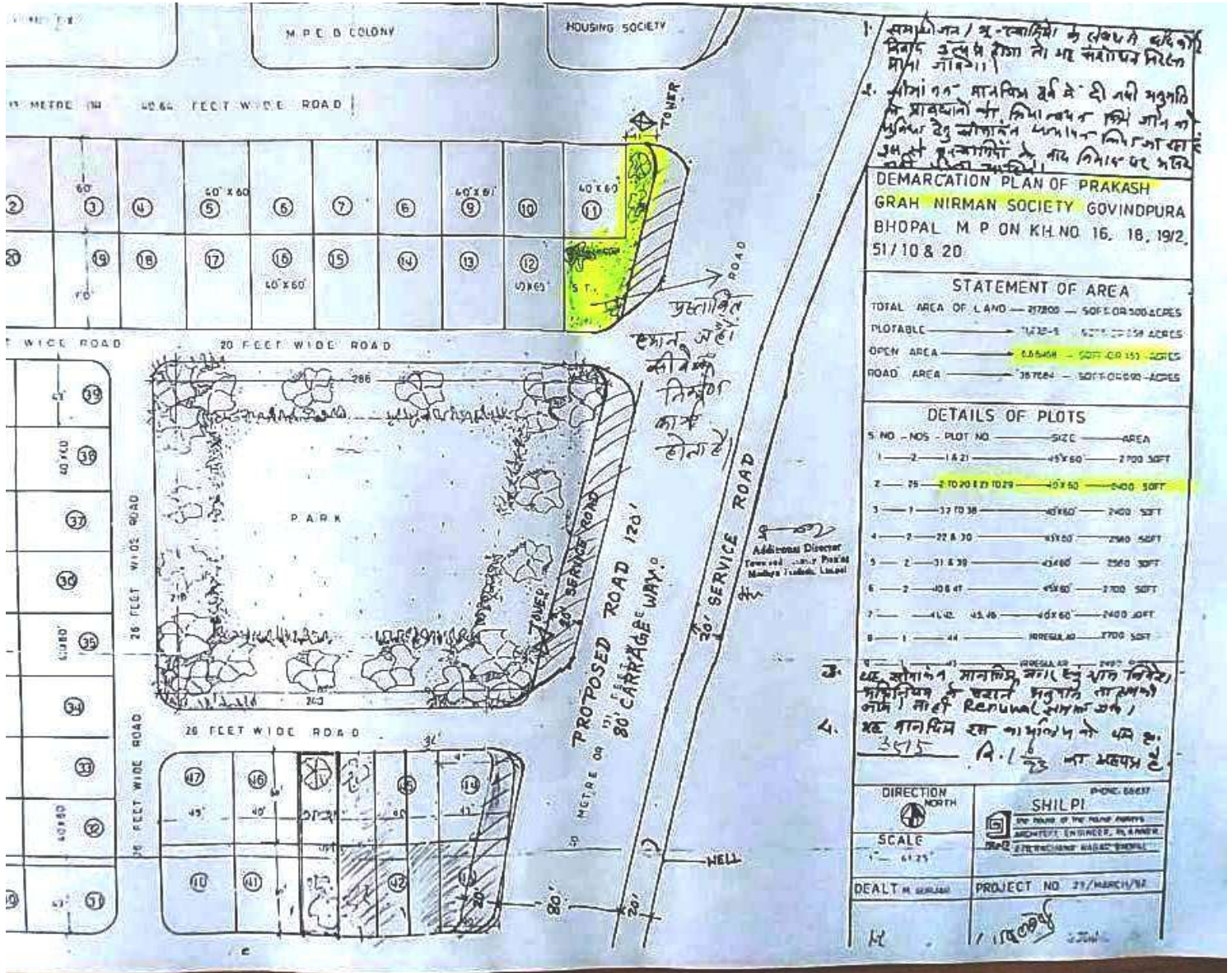
सत्यापित

सहायक पुलिस आयुक्त
हबीबगंज नगरीय, भोपाल

Annexure-9



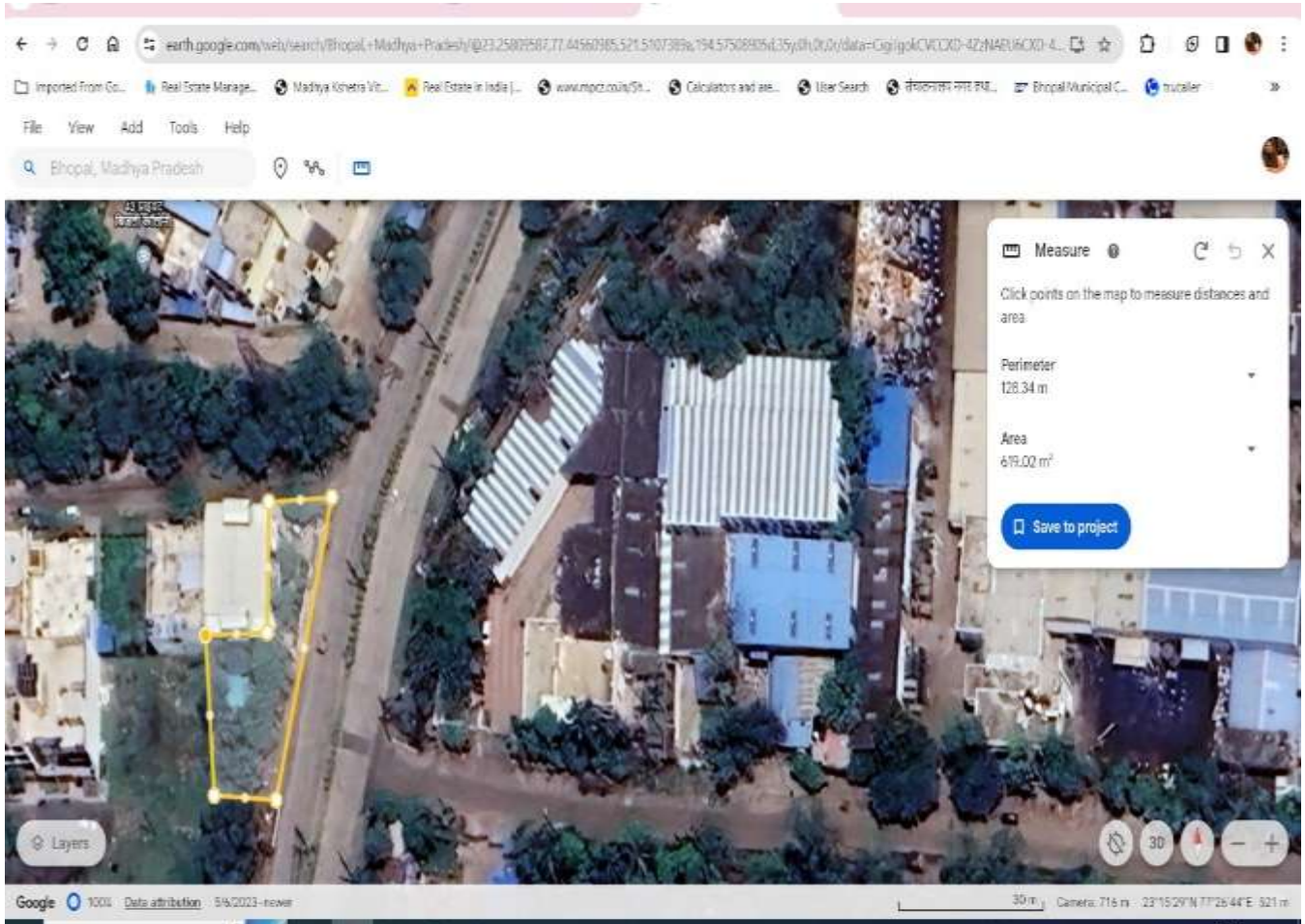
Annexure-10



Annexure-11



Google Location



PRAYER

Honorable National Green Tribunal, I humbly bring before you a matter of urgent concern regarding the Green Belt adjacent to the Govindpura Industrial Area and the 100-foot wide Master Plan Road, as indicated in Annexure 6. The significant pollution stemming from Industries and traffic in this area poses a severe threat to the health of the residents.

I wish to draw Your Lordship's attention to the fact that Prakash Nagar Colony primarily comprises Retired individuals, senior citizens, and womens. Given the vulnerability of this community, I kindly request the issuance of an order to the District Administration ,BHOPAL. This order would require the removal of illegal constructions encroaching upon the Green Belt or, as an alternative, a stay order on any further activities related to these illegal constructions. This is essential to safeguard the remaining trees in the Green Belt.

Furthermore, I earnestly request Your Lordship's intervention in facilitating the removal of encroachments and advocating for the restoration of the Green Belt through a comprehensive tree plantation initiative.

May Your Lordship's wisdom and guidance lead to the protection and rejuvenation of the Green Belt, ensuring the well-being of the residents and the preservation of our environment.

With utmost respect.